

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MR. VIKRAM TRIVEDI		
2.	Mrs. SUCHITRA VASTEE (9820082993)	Edelweiss ARC through MKA	S. Vastee
3.	VARSHA SHEVANAGOWDA KEYSTONE PARTNERS 080-41135813	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent reported that, her Senior Counsel is engaged in the Hon'ble High Court and that, he is unable to attend the Tribunal today and requested for time. However, Counsel for Petitioner opposed for adjournment. Since Counsel for Respondent is engaged in the Hon'ble High Court, therefore Tribunal has to adjourn the matter, list it on 18/01/2018 and no further adjournment will be given to the Respondent and in case arguments are not advanced on behalf of Respondent on the next hearing date, then it will be treated as heard.

Member (T)

Member (J)